NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/236/ (IB)/2017

NAME OF THE PETITIONER(S)

: EXPRESS ROADWAYS PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AMI V. CATARIA

Cansel for Respondent

ORDER

Counsel for petitioner called but absent. No representation. Counsel for respondents present and submitted that proceedings in a connected matter has already been initiated by the Division Bench on 16.6.2016. She is directed to file particulars of the proceedings by way of a memo. Time extended at request.

Put up on <u>06.07.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)